

41

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 283/(MAH)/2017
CA No.

CORAM:

Present:


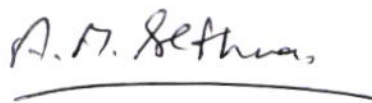
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: O. C. L. India Ltd.
V/s.
Goradia Special Steels Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
41	Sunanda Kumbhat	Advocate for petitioner	
41.	Advocate A. Sethna 116 vs Rujn Thakker	For Resp.	

ORDER

TCP No.283/ I&BP/NCLT/MB/MAH/2017

Since the Petitioner Counsel having requested time for filing further documents, at her request, list this matter on 14.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)